

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NOTIFICATION NO. 97**

**Dated Guwahati, the 15<sup>th</sup> November, 2021**

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges under Rule 3A of Chapter I of the Gauhati High Court Rules, as Portfolio Judges for the Districts shown against their Lordships' names:

Sl.No.	Name of Hon'ble Judges	States/Districts
1.	Hon'ble Mr. Justice Manash Ranjan Pathak	Kamrup (Metro) and Dibrugarh districts of Assam
2.	Hon'ble Mr. Justice Michael Zothankhuma	Aizawl, Kolasib, Mamit, Serchhip and Saitual districts of Mizoram
3.	Hon'ble Mr. Justice Suman Shyam	Nagaon, Jorhat & Golaghat districts of Assam
4.	Hon'ble Mrs. Justice Rumi Kumari Phukan	Cachar, Hailakandi and Karimganj districts of Assam
5.	Hon'ble Mr. Justice Songkhupchung Serto	Dimapur, Kohima, Phek, Zunheboto and Kiphire districts of Nagaland
6.	Hon'ble Mr. Justice Achintya Malla Bujur Barua	Goalpara, Dhubri and South Salmara districts of Assam
7.	Hon'ble Mr. Justice Kalyan Rai Surana	Kamrup and Darrang districts of Assam
8.	Hon'ble Mr. Justice Nelson Sailo	Lunglei, Lawngtlai, Saiha and Hnahthial districts of Mizoram
9.	Hon'ble Mr. Justice Ajit Borthakur	Sonitpur and Udalguri districts of Assam.
10.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Barpeta and Baksa districts of Assam
11.	Hon'ble Mr. Justice Sanjay Kumar Medhi	Lakhimpur and Dhemaji districts of Assam
12.	Hon'ble Mr. Justice Nani Tagia	Tawang, West Kameng, East Kameng, Kurung Kumey, Kra-daadi, Lower Subansiri, Upper Subansiri, West Siang, Siang, Upper Siang, East Siang and Papum Pare districts of Arunachal Pradesh
13.	Hon'ble Mr. Justice Manish Choudhury	Tinsukia and Sivasagar districts of Assam
14.	Hon'ble Mr. Justice Soumitra Saikia	Chirang and Bongaigaon district of Assam
15.	Hon'ble Mr. Justice Parthivjyoti Saikia	West Karbi-Anglong and Hojai districts of Assam
16.	Hon'ble Mr. Justice S. Hukato Swu	Mokokchung, Tuensang and Wokha districts of Nagaland.
17.	Hon'ble Mr. Justice Robin Phukan	Dibang Valley, Lower Dibang Valley, Lohit, Anjaw, Namsai, Changlang, Tirap and Longding districts of Arunachal Pradesh
18.	Hon'ble Mr. Justice Kakheto Sema	Peren, Mon and Longleng districts of Nagaland

  
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19.	Hon'ble Mr. Justice Devashis Baruah	Nalbari and Morigaon districts of Assam
20.	Hon'ble Mrs. Justice Malasri Nandi	Dima Hasao and Karbi-Anglong districts of Assam
21.	Hon'ble Mrs. Justice Marli Vankung	Champhai and Khawzawl districts of Mizoram
22.	Hon'ble Mr. Justice Arun Dev Choudhury	Kokrajhar and Charaideo districts of Assam

**This order will come into effect immediately.**

**By Order**

Sd/- Raktim Duarah  
**REGISTRAR GENERAL**

**Memo No. HC-III- 06/2021/ 5681-5697/G, dated Guwahati the 15<sup>th</sup> November, 2021.**

**Copy to:-**

- 1) The Registrar (Vigilance/Administration/Judicial/Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8) The Court Manager, Gauhati High Court, Guwahati.
- 9) The Librarian -cum- Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 11) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 12) The P.S. to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_ , Gauhati High Court, Guwahati.
- 13) The A. O. (J), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
- 14) The Court Officer I & II, Gauhati High Court, Guwahati.
- 15) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 16) The Chief Security Officer, Gauhati High Court, Guwahati.
- 17) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**